

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Suvidha Farming and Allied Limited
2.	Date of incorporation of corporate debtor	16.02.2010
3.	Authority under which corporate debtor is incorporated / registered	RoC-Gwalior
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01400MP2010PLC023082
5.	Address of the registered office and principal office (if any) of corporate debtor	House No-176, Near Habibganj, Behind railway track Naryan Nagar, Hushangabad Road, Bhopal Bhopal MP462026 IN
6.	Insolvency commencement date in respect of corporate debtor	Order delivered: 21.09.2020 Order received on: 23.09.2020
7.	Estimated date of closure of insolvency resolution process	20.03.2020 (Being 180 days from commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Shaikh Nafis Anjum Reg No: IBBI/PA-003/PA-ICAI-N-00211/2018-2019/12363
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Flat No. A-206, Prateek Stylome Apartment, Sector-45, Noida, Uttar Pradesh - 201303 E-mail ID - sn.anjum123@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: E-10A, Kailash Colony, Greater Kailash-1, New Delhi, Delhi, 110048 E-mail ID- sn.anjum@aaainsolvency.com suvidha.farming@aaainsolvency.com
11.	Last date for submission of claims	07.10.2020 (14 days from receipt of order by IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Class of Creditors
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1) Name - Neeraj Parmar Regn No- IBBI/PA-002/IP-N00485/2017-2018/11447 Address: 94, Pocket 4, Sunview, Sector - 11, Dwarka, New Delhi - 110075 Email: ip.neerajparmar@gmail.com 2) Name- Mahavir Prasad Jain Regn No- IBBI/PA-001/IP-P00894/2017-2018/11491 Address: M4 Harsha House, Karam Pura Commercial Complex, Delhi - 110015 Email: jain.mp54@gmail.com 3) Name - Satya Prakash Regn No- IBBI/PA-002/IPN00906/2019-2020/12920 Address: B - 277, Gali No - 14, Tomar Colony, Burari, Delhi - 110084 Email: cs.satyaprakash@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: a) https://www.ibbi.gov.in/home/downloads b) www.insolvencyandbankruptcy.in Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Suvidha Farming and Allied Limited** on 21.09.2020.

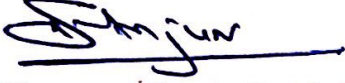
The creditors of Suvidha Farming and Allied Limited are hereby called upon to submit their claims with proof on or before **07.10.2020** to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class, class of creditors, in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional: Shaikh Nafis Anjum

Date and Place : 24.09.2020 at Noida, UP

